

(91)

C. A. T. Bench, JAIPUR

Date of Order	Orders	Order No.
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~~20.12.94~~

619/92

20.12.94

Mrs. P.D. Khanna - Counsel for the Applicant.

Mr. U.D. Sharma - Counsel for the Respondents.

Heard the learned Counsel for the parties and we have perused the records.

The final order of revision is not under challenge. Apart from that we have also gone through the application. We do not find force in the same. It is hereby dismissed with no order as to costs.

WHA
(WHA SEN)
ADM. MEMBER

(D.L. MEHTA)
VICE CHAIRMAN

56/11/94
25/12/94
25/12/94

Ch 2 +
PD Khanna &
U.D. Sharma v. D. Khanna
4-1-95
7959
20.12.94